

tonnes of Kerosene value at about Rs. 50 crores in foreign exchange at pre-July, 1979 prices.

Violation of Indian Territory by Pakistan

*38. SHRI VIJAY KUMAR MALHOTRA. Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) how many times Pakistan has violated Indian Territory after February, 1979; and

(b) action being taken by Government of India in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) During the period 1st March, 1979 to 2nd July, 1979, there have been 5 intrusions of a minor nature and of no particular significance and 19 firing incidents, by Pakistani forces. This excludes intrusions by civilians. There were also 3 instances of air-space violation by Pakistani aircraft.

(b) Such incidents, which are not uncommon, are sought to be resolved at local levels through Flag Meetings between Sector Commanders. Air-Space violations are taken up through diplomatic channels.

Supply of Pig iron to Agra region

*39. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether supply of pig iron for Agra region has been halved since the beginning of this year, thereby seriously affecting the production of the foundry industry, which is the second largest in the country and earner of foreign exchange; and

(b) have similar cuts been imposed in other regions; if not, why Agra alone has been singled out for such curtailments?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). Supply of pig iron during the current year has been below the planned level mainly on account of fall in production due to difficulties in availability of coal and power leading to shut down of some of the blast furnaces at Bokaro and Bhilai Steel Plants. However, taking into account the overall availability of pig iron for sale, despatches to Agra region during the period January—June 1979 compared well with the other regions. As against the demand of 72,000 tonnes, 42,900 tonnes were despatched to Agra region, which works out 59 per cent, which is better than many other regions.

Commercial advertisements over A I R. and T.V.

*40. SHRI K. T. KOSALRAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for restricting and rejecting commercial advertisements over All India Radio and Television from 1st of May, 1979 onwards;

(b) the extent of loss of revenues to the Government on this score;

(c) whether there is no proposal to have a separate channel for commercials over the Television; and

(d) whether this would be implemented shortly so that commercial advertisements do not get depleted?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Neither AIR nor Doordarshan has restricted commercial advertisements from 1st May, 1979. Doordarshan, however, has issued a circular to advertising agencies on 9th May, 1979 proposing certain ceilings on the time which could be booked by an advertising agency with each programme and imposing a limitation on the duration of each spot advertisement, with effect from 1st